

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 13(ND)/2010

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.07.2019**

**NAME OF THE COMPANY: Sh. Kapoorchand A. Sanghvi & Ors. V/s. M/s.
TI Steels Pvt. Ltd. & Ors.**

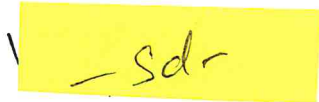
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Gurcharan Singh, Advocate		
	For the Respondent:	None		

ORDER

Ld. Counsel for the petitioner has pointed out that none has been appearing on behalf of the respondent for a long time and none is present on their behalf even today also. They are proceeded ex-parte.

To come up for arguments on 2nd August, 2019. Written synopsis as well as citations be filed.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)